

(b) and (c). Detailed information is being collected. However, prior to the 29th September, 1956, export was permitted through 17 shippers comprising seven established exporters, four new-comers and six internal dealers. As a result of various representations from stockists, it was decided in September 1956 to permit export of silk waste of Madras and Mysore origin through stockists up to 40 per cent. of their certified stocks as held on the 5th September, 1956. About 30 new shippers were thus brought in the export trade. The quotas released during 1957-58 have been allotted in favour of:

- (i) The Director of Sericulture, Mysore or his nominee;
 - (ii) 17 established shippers; and
 - (iii) small stockists, The Charkha Reelers Association and other bodies on the recommendations of the Government of Mysore in proportion to the quantity actually shipped by each of them upto the end of December, 1956.
- (d) None.

विदेशी मेलों और प्रदर्शनियां

१४६०. श्री यादव : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि भारत सरकार ने विदेशों में मेलों और प्रदर्शनियों में सम्मिलित होने तथा शो-रूमों और व्यापार केन्द्रों पर १५ अगस्त, १९५७ में अब तक कितना व्यय किया ?

उद्योग मंत्री (श्री मनु भाई शाह) : एक विवरण सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट ५ अनुबन्ध सं० ३१]

गारतीय व्यापार-शिष्टमण्डल और प्रतिनिधिमण्डल

१४६१. श्री यादव : क्या वाणिज्य तथा उद्योग मंत्र यह बताने की कृपा करेंगे कि :

(क) अगस्त, १९५७ से दिसम्बर १९५६ तक उनके मंत्रालय से सम्बन्धित

कितने भारतीय व्यापार-शिष्टमण्डल और प्रतिनिधिमण्डल विदेश गये:

(ख) वे किन किन देशों में गये; और

(ग) उन शिष्टमण्डलों और प्रतिनिधिमण्डलों में से प्रत्येक में कौन-कौन व्यक्ति थे और प्रत्येक शिष्टमण्डल तथा प्रतिनिधिमण्डल पर कितना खर्च किया गया?

वाणिज्य मंत्री (श्री कानून्गो) : (क) से (ग). यह जानकारी इकट्ठी की जा रही है और सभा की मेज पर रख दी जायगी।

Schemes for Backward Classes

1462. **Shri B. C. Kamble:** Will the Minister of Planning be pleased to state:

(a) whether the representatives of the Backward Classes, Scheduled Castes and Scheduled Tribes had been consulted before formulating the Schemes for these Classes under the First and Second Five Year Plans; and

(b) if so, the names of the representatives for the organizations consulted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (b). A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 32].

Committees for Public Co-operation

1463. **Shri R. S. Lal:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Sub-Committees have recently been formed by the Co-ordination Committee for Public Co-operation set up by the Planning Commission; and

(b) if so, the number and personnel of these Sub-Committees?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No standing Sub-Committees have been formed by the Co-ordination Committee for Public Co-ordination. Ad-hoc Committees, however, meet from time to